

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB - 2752/ND/2019

IN THE MATTER OF:

Chiraag Sharma
Vs.
E-Meditek Insurance Ltd

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Monorath Rati
For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance and prays for one week's time to argue the matter. Put up on 06.11.2019 as prayed for.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)